

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.166/2017  
IN  
CP NO. 39(ND)/2016  
RT CP No.211/Chd/Hry/2017**

Sh. Deepak Bhatia & Ors.

...Petitioners

Versus.

M/s Bhatia Cranes Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Sanjay Thakur, Advocate for the petitioners.  
Ms. Anju Jain and Mr. Hitesh Sacher, Advocates  
for the respondents.

**CA No.166/2017**

Adjourned to 23.03.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

February 01, 2018  
arora

